

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No.1233
TO BE ANSWERED ON 11.02.2019

Educational Institutions

1233. SHRI PRASUN BANERJEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken a decision not to give financial support to educational institution which does not provide 10% EWS quota, if so, the details thereof;
- (b) whether the Government has any plan to implement the quota without financial support; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)

(a) to (c): For advancement of Economically Weaker Sections (EWS) of the society, and as per the Constitution 103rd Amendment Act 2019, Government has issued orders providing 10 per cent reservation to EWS categories in admission to educational institutions. This reservation for EWS categories would be provided without disturbing the existing entitlements for SC/ST and OBC categories.

The above reservation will be available from academic year 2019-20 onwards in Central Educational Institutions (CEIs), and would help in creating more than 2 lakh additional seats.

The Government has asked the CEIs to provide the information and data on their specific fund requirements for infrastructure and other requirements. The provisions for the same have been proposed by the Ministry.
